

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 38 of 2018

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The New India Assurance Company Ltd. Appellant
Versus
Rubina Khatoon & Others Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

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For the Appellant : Mr. G.C. Jha, Advocate.
For the Respondents :

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04/10.09.2021.

The mention slip has been filed by the learned counsel for the appellant for referring the matter before the National Lok Adalat, scheduled to be held on 11.09.2021.

Considering the same, let the matter be referred before the National Lok Adalat scheduled to be held on 11.09.2021.

The Member Secretary, JHALSA is directed to place this case before the National Lok Adalat and also inform the respondents.

Parties are directed to cooperate.

(Kailash Prasad Deo, J.)

Sunil/-